

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

:: ORDER ::

S.No. Estt/2020/ 49

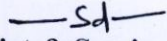
. Dated : 23.1.2020

On account of administrative exigency, transfer/posting of following employees are hereby ordered with immediate effect as under :-

Sno.	Name of the employee Sarva Shri	From	To	Vice Sarva Shri
1.	Jai Kishan Chouhan, Clerk Grade-II (Establishment Section)	District & Sessions Court, Bikaner	Additional Chief Judicial Magistrate No.2 Bikaner	Sh. Narayan Kishore Vyas
2	Narayan Kishore Vyas, Clerk Grade-II	Additional Chief Judicial Magistrate No.2, Bikaner	District & Sessions Court, Bikaner	Sh. Jai Kishan Chouhan
3	Jakir Hussain. Clerk Grade- II	Additional Chief Judicial Magistrate No.1 Bikaner	(Establishment Section) District & Sessions Court, Bikaner	Sh. Anurag Ranga
4	Anurag Ranga Clerk Grade- II	District & Sessions Court, Bikaner	Additional Chief Judicial Magistrate No.1, Bikaner	Sh. Jakir Hussain

Note :

1. The above mentioned employees are directed to handover charge of their present post and join their new assignment within 3 days from the date of order positively.
2. Sh. Jakir Hussain, Clerk Grade II, shall handover complete charge to Sh. Anurag Ranga, Clerk Grade II forthwith.
3. Presiding officers of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

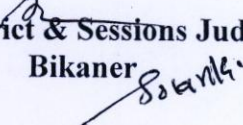

**District & Sessions Judge,
Bikaner**

S.No. 866

Dated : 23 January, 2020

Copy forwarded to the following for information and necessary action :-

1. Additional Chief Judicial Magistrate No.1, Bikaner
2. Additional Chief Judicial Magistrate No.2, Bikaner
3. Account Section, District & Sessions Court, Bikaner
4. System Officer with the direction to upload on website
5. Sarva Shri Jai Kishan Chouhan/ Anurag Ranga/ Jakir Hussain/ Narayan Kishore Vyas
6. Guard File


**District & Sessions Judge,
Bikaner**